GOVERNMENT OF INDIA LABOUR LOK SABHA

STARRED QUESTION NO:144 ANSWERED ON:02.08.2000 REHABILITATION OF BONDED LABOUR CHANDRA NATH SINGH

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have formulated any scheme to rehabilitate the bonded labourers;

(b) if so, the details thereof;

(c) the number of bonded labourers in the country, State-wise;

(d) the number of bonded labourers benefited by the said scheme during the last three years?

Answer

MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA)

(a): Yes, Sir.

(b) to (d): A Statement is laid on the table of the House.

THE STATEMENT REFERRED TO IN REPLY TO PART (B) TO (D) OFFLOK SABHA STARRED QUESTION NO. 144 FC 02.08.2000.

(b) A Centrally Sponsored Plan Scheme for rehabilitation of bonded labourers was formulated in May, 1978. Under the Scheme, financial assistance to the extent of Rs. 10000/- per freed bonded labour is provided for their rehabilitation. The rehabilitation grants are equally shared by the Central and State government concerned on 50:50 basis. The pattern of assistance under this Scheme can be either land based or non-land based or skill craft based. The land based scheme comprises of (i) allotment of land

(ii) provision of back-up services and facilities such as plough, plough bullocks, seeds, fertilisers, inputs, etc. Non-land based schemes involve supply of productive assets i.e. milch animals and other animal husbandry items and linkage with markets. The skill/craft, based schemes involve identification of skills/crafts, supply of raw-materials, working capital, shed, implements and linkage with market for sale of finished products.

(c): As per the reports received from the State Governments, who are the implementing agencies under the Bonded Labour System (Abolition) Act, 1976, state-wise position of bonded labourers identified, released and rehabilitated, not traceable for rehabilitation and waiting for rehabilitation since enactment of the Act are given below:-

NUMBER OF BONDED LABOURERS

Name of the State Identified Released Not traceable Waiting for rehabltd. for rehablt. rehablt.

Andhra Pradesh	36,289 29552	6287	450		
Arunachal Pradesh	3,526	1416		-	2110
Bihar 13,092	12368		716	8	
Karnataka	62,727	55231		7377	119
Madhya Pradesh	12,822	11897		907	18
Orissa	49,971	46843		2776	352
Rajasthan	7,478	6297		1181	
Tamil Nadu	63,894	58073			5821
Maharashtra	1,384	1300		82	2
Uttar Pradesh	27,797	27797			
Kerala	823	710		113	-
Haryana	544	21		523	
Gujarat	64	64			

(d): The details of bonded labourers benefited under the Centrally Sponsored Scheme during the last three years are given below:-

Year No. of bonded labour benefited

1997-9860001998-9959601999-20008195

Total 20,155